

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 840-841 OF 2003

ONGOLE RAVIKANTH

Appellant (s)

VERSUS

STATE OF A.P.

Respondent(s)

Date: 09/06/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

HON'BLE MR. JUSTICE AFTAB ALAM

(VACATION BENCH)

For Appellant(s) Mr. A.D.N. Rao, Adv.

For Mr. A. Subba Rao, Adv.

For Respondent(s)

Mr. Prabhakar Rao Voruganti, Adv.

Mrs. Altaf Fatima, Adv.

Mrs.D. Bharathi Reddy, Adv.

UPON hearing counsel the Court made the following  
ORDER

Mr. A.D.N. Rao, learned counsel appearing for the appellant started his arguments at 11.45 a.m. and concluded at 12.10 p.m. Thereafter Mr. Prabhakar Rao Voruganti, learned counsel appearing for the respondent argued for five minutes.

Arguments concluded. Judgment reserved.

(R.K. Dhawan)  
Court Master

(Vinod Kulvi)  
Court Master